

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1072
ANSWERED ON:27.07.2015
Involvement of Tribals in Development Schemes
Mondal Shri Sunil Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to involve tribals in the process of carrying out development schemes of their areas in the country including West Bengal and if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the measures taken/proposed to be taken by the Government for greater involvement of tribals in such activities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) to (c): The Ministry has issued revised Guidelines for formulation, implementation and monitoring of Tribal Sub-Plan and Article 275(1) grants in the month of Marh, 2014, wherein provisions have been made for involvement of tribals in the process of carrying out development schemes of their areas in the country including West Bengal. The Guidelines inter alia stipulates as under:
- (i) When works are taken up in a particular area, the beneficiaries / villages/ habitations will be informed through the Gram Panchayats and Gram Sabha.
 - (ii) When individual beneficiaries are benefited, the names and the nature of benefit should be disclosed to the Gram Sabha and the Gram Panchayat. The disclosure will include the amount of money spent, incomplete works, funds required for completion of incomplete works.
 - (iii) The Integrated Tribal Development Agency (ITDA) will take pro-active role in bringing to the notice of the tribal people various Centrally Sponsored and State Plan Schemes from which the people can benefit. They will also facilitate access of the people to the functionaries in-charge of these schemes.
